

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.20870/2000

(From the judgement and order dated 19/08/1998 in WP 4457/97
of The HIGH COURT OF ALLAHABAD , LUCKNOW BENCH, LUCKNOW

STATE OF U.P. & ORS

Petitioner (s)

VERSUS

M/S. SUPER POLYPLAST P.LTD.

Respondent (s)

(With prayer for interim relief)
(With Appln(s). for c/delay in filing SLP and for c/delay in refiling
SLP) With

SLP(C)No.20872/2000,SLP(C)No.20873/2000,SLP(C)No.6020/2001

Date : 28/01/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MRS. JUSTICE RUMA PAL

For Petitioner (s) Ms. Alka Agrawal, Adv.
Mr. Ajay K. Agrawal.,Adv.
Ms. C Siddharth, Adv.

For Respondent (s) Mr. Jitendra Mohan Sharma,Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J.....
.SP2

Four weeks' time is granted to the respondents
to file counter affidavit. Two weeks' time thereafter
is granted to the petitioners to file rejoinder
affidavit.

List thereafter.

.SP1

Charanjit

[Om Prakash]
Court Master